

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 8th March, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 487/2015	Bharat Jhunjunwala & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Shibani Ghosh Chowdhury, Adv. for Applicant Mr. Sanjay Upadhyay, Adv. for R-1 Ms. Sakshi Popli, Adv. for R-2 Ms. Deep Shikha Bharati, Adv. for U.P. Mr. Rudreshwar Singh, Adv. for R-5 Mr. Varun Thakur, Adv. for NMCG Mr. Gautam Singh, Adv. for State of Bihar
FOR ADMISSION			
2.	M.A. No. 63/2019 IN Original Application No. 733/2017	Kamal Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg, Adv. for Applicant
3.	M.A. No. 68/2019, M.A. No. 69/2019, M.A. No. 70/2019 & M.A. No. 71/2019 IN Original Application No. 718/2017	Anil Kumar Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for Applicant
4.	I. A. No. 152/2019 & I. A. No. 153/2019 IN Original Application No. 163/2017	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA) Vs. Union of India & Ors.	Mr. Rajat Aneja , Adv. for Applicant
5.	I. A. No. 158/2019 & I. A. No. 161/2019 IN Execution Application No. 11/2019 IN O. A. No. 33/2018	Saket Agarwal Vs. State of Uttarakhand & Ors.	Mr. Rahul Verma, AAG for State of Uttarakhand
AFTER NOTICE			
6.	M.A. No. 49/2019 IN Original Application No. 895/2018	Anil M. Puri & Ors. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant Mr. Rahul Verma, AAG for R-1, 2 & 4 Mr. Sanjay Upadhyay, Adv. for R-5 Mr. Alok Kumar Pandey, Adv. for R-6
FOR COMPLETION OF PLEADINGS			
7.	Execution Application No. 49/2018 (I.A. No. 23/2019) IN O. A. No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Delhi Development Authority & Ors.	Mr. Anil Sood, Adv. for Appellant Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-1 Mr. P. S. Bindra, Adv. for R-2 Mr. Ajay Jain, Adv. for R-3 & 5 Mr. Devanshu Lehiry, Adv. for R-5 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Sumit Pushkarna, Adv. for DJB

8.	Original Application No. 316/2018 (I.A. No. 53/2019)	Shri Damiao Teles Vs. Goa Tourism Development Corporation Ltd. & Ors.	Mr. Nigel Costa Frias & Mr. Vishal Sawant, Adv. for Applicant Mr. Jai Dehadrai, Adv. for R-1 & 3 Mr. Bhubaneshwar, Adv. for R-2
9.	Execution Application No. 03/2019 IN Original Application No. 194/2016	Divesh Bhutani Vs. Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
10.	M.A. No. 1790/2018 IN Execution Application No. 18/2018 IN O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person Ms. Puja Kalra, Adv. for SDMC Mr. Akhil Tomar, Adv. for R-4 Ms. Sakshi Popli, Adv. for DJB
FOR HEARING			
11.	Original Application No.33/2013 (T _{HC}) (M.A. No. 614/2014, M.A. No. 1613/2018, M.A. No. 1615/2018, M.A. No. 1645/2018, M.A. No. 1652/2018, M.A. No. 1711/2018, M.A. No. 1788/2018, M.A. No. 1797/2018 & I.A. No. 41/2019) WITH	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. Naginder Beniwal, Adv. for PPCB Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. with Mr. Suvineet Sharma, Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood, Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Mr. Suvineet Sharma, Adv. Mr. Shubham Bhalla, Adv. Mr. Rahul Khurana, Adv. Mr. Shekhar Mudgal, Adv. Mr. Aman Preet Singh Rahi, Adv. Mr. Tarun Shokeen, Adv. Mr. R. Jawahar Lal, Adv. Mr. I. K. Kapila, Adv. Dr. Nirmal Chopra, Adv. Ms. Vandana Sharma Bhandari, Adv.
12.	Original Application No.30/2013 (T _{HC}) (M.A. No. 1594/2018, M.A. No. 1596/2018, M.A. No. 1599/2018, M.A. No. 1604/2018, M.A. No. 1608/2018, M.A. No. 1619/2018, M.A. No. 1628/2018, M.A. No. 1630/2018, M.A. No. 1654/2018, M.A. No. 1675/2018, M.A. No. 1676/2018, M.A. No. 1677/2018, M.A. No. 1678/2018, M.A. No. 1679/2018, M.A. No. 1680/2018, M.A. No. 1684/2018, M.A. No. 1685/2018 & M.A. No. 1686/2018)	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Naginder Beniwal, Adv. for PPCB Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. A. R. Takkar, Adv. Mr. R. Jawahar Lal, Adv. Mr. Ankit Chowdhri, Adv.

13.	Original Application No. 398/2017	Pratap Bhanu Singh Shekhawat Vs. Department of Mines & Geology & Ors.	Mr. Jaideep Singh, Adv. for Applicant Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for Rajasthan Ms.S. Laxmi Iyer, Adv. for Birla Corp. & Parekh & Co. Mr.Narender Pal Singh,Adv. for Birla Group Mr. Bhakti Vardhan Singh, Adv. for R-6 Mr. A. K. Prasad, Adv. for Surveyor of India
14.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Mr. Alamgir & Mr. Mohammad, Shadam, Adv. for Applicant Mr. Ajay Jain, Adv. for GNCTD Ms. Priyanka Swami, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravindra Kumar, Adv. for Noida Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC Mr. Sameer Abhyankar, Adv.
15.	Original Application No. 481/2017	Bharat Bhushan Malviya Vs. Union of India & Ors.	Mr. Sandeep Mishra, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Satish Kumar, Adv. for CPCB Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Ajay Jain, Adv. for GNCTD Mr. Rahul Khurana, Adv. for R-16
16.	Original Application No. 401/2018 (M.A. No. 928/2018 & M.A. No. 1649/2018) WITH	Praveen & Anr. Vs. MoEF & CC & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Mayank Pandey, Adv. for R-8 Mr. Ankit Verma, Adv. for State of UP Mr. Vibhav Misra, Adv.
17.	Original Application No. 183/2018 (M.A. No. 500/2018, I.A. No. 31/2019, I.A. No. 47/2019, I.A. No. 159/2019, I.A. No. 160/2019)	Subhash Vs. Ministry of Environment, Forests and Climate change & Ors.	Mr. Pradeep Dahiya, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for R-2 Mr. Ankit Verma, Adv. for State of UP Mr. Pradeep Misra, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. Mr. Pankaj Sharma, Adv. Mr. Sushil Kumar Dubey, Adv. for R-7 Mr. Devvrat Singh, Adv. for R-9 Mr. Raunak Parekh, Adv. for R-10 & 12
CASES AT SR. NO. 18 TO 21 WILL BE TAKEN-UP ON 03.04.2019 FOR HEARING			
18.	Execution Application No. 09/2018 IN O. A. No. 313/2016	Amar Singh Rana Vs. State of Himachal Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Vikas Mahajan, AAG for R-1 Mr. D. K. Thakur, Adv. for R-2 Mr. Divya Prakash Pande, Adv. for HPSPCB
19.	Appeal No. 24/2018 (M.A. No. 274/2018) (Earlier Appeal (Diary) No. 582/2017 (SZ)	Sri C. Srinivasulu & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr.Divyanshu Rai &Mr.Nikhil Nayyar, Adv. for TSPCB Mr. P. Venkat Reddy, Adv. for R-2 to 5 Mr. Sayooj Mohan Das M, Adv. for R-7

20.	Execution Application No. 34/2018 IN O. A. No. 253/2015	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant Mr. Bhanwar Pal Singh, Adv. for R-1, 5, 6&7 Mr. Pradeep Misra, Adv. for R-4 Mr. Rachit Mittal, Adv. for R-8 Ms. Priyanka Swami, Adv. for Nagar Nigam GZB Mr. Rajesh Raina, Adv. for UPSIDC
21.	Original Application No. 42/2018	Jail Lal Vs. State of Haryana & Ors.	Mr. Bajesh Pandey, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for CGWA Mr. Om Prakash, Adv. for Ministry of Railways Mr. Shlok Chander, Adv. for CPCB
CASES AT SR. NO. 22 TO 25 WILL BE TAKEN-UP ON 05.04.2019 FOR HEARING			
22.	Appeal No. 54/2018 (M.A. No.541/2018 & I.A. No.140/2019)	H. P. Ranjanna Vs. Union of India & Ors.	Ms. Kanika Agnihotri, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Darpan K. M., Adv. for R-5 Mr. Venancio D'Costa & Mr. Divij Kumar, Adv. for R-11 & 12
23.	Original Application No. 365/2018	Pothabathula Nageswara Rao Vs. Polavaram Project Authority & Ors.	Mr. Pragya Parijat Singh, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 3 Mr. Rakesh Mahajan, Adv. for R-2 Ms. B. S. Mor, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for State of AP Mr. Rajesh K. Singh, Adv. for MoEF
24.	Original Application No. 426/2018 (M.A. No. 986/2018)	Mohammed Nayeem Pasha & Anr. Vs. The State of Telangana & Ors.	Mr. Mohammed Nayeem Pasha, Applicant in person Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Harsha Peechara, Adv. for TSRTC Mr. Divyanshu Ray, Adv. for TSPCB Mr. Satyalipsu Ray, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for R-4 Ms. Vidhi Jain, Adv. for R-10
25.	Original Application No. 433/2018 (M.A. No. 1009/2018)	Sisar-Sikang Preservation Committee Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Dhruv Pal, Adv. for MoEF Ms. Eliza Bar, Adv. for R-2 & 4 Ms. Sharmishtha Shukla, Adv. for R-3 Mr. Anil Shrivastav, Adv. for R-5 & 6 Mr. Akhil Aggarwal, Adv. for R-7 Mr. Narender Pal Singh, Adv. for R-8

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

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**HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
IN CHAMBERS BY CIRCULATION			
1.	Review Application No. 19/2019 IN O. A. No. 184/2017	Haryali Welfare Society & Ors. Vs. Union of India & Ors.	Ms. Sharmila Kaushik, Adv. for Applicant

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